

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 289 of 2016 &
IA NOS. 593 & 594 OF 2016**

Dated: 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Wind Independent Power Producers Association Appellant (s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana
Mr. Pratyush Singh
Ms. Natabrata Bhattacharya for R-1

Mr. G. Umapathy
Mr. Aditya Singh
Mr. Manoj Dubey a/w
Mr. K.K. Agrawal
Mr. Sameer Khare (Reps.) for R-2

ORDER

Learned counsel for the Respondents seek two weeks more time to file reply. They may file the same on or before 04.01.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 19.01.2017 after serving copy on the other side.

List the matter on **01.03.2017.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**